

HIGH COURT OF UTTARANCHAL AT NAINITAL.

NOTIFICATION

No. 41. / Admin. -A-/ 2004 Dated: Nainital: March 15, 2004.

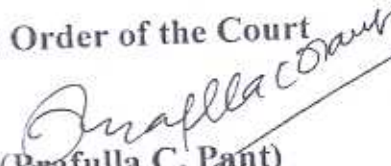
In exercise of powers conferred by Sub-Section (2) of Section 19 of the Bengal, Agra and Assam Civil Courts Act, 1887 (Act No. XII of 1887) read with Government of U.P. Notification No. 0243/VII-Nyay-2-212/90 dated 05.01.1991 applicable in Uttaranchal, the High Court is pleased to confer the pecuniary jurisdiction on the following Civil Judge (J.D.) posted in Uttaranchal, with power to try all suits not exceeding Rs. 50,000/- in value-

1. Sri Nitin Sharma
2. Sri Dhananjay Chaturvedi
3. Sri Ajay Chaudhary
4. Sri Anuj Kumar Sangal
5. Sri Rajeev Kumar Khulbey
6. Sri Kaushal Kishore Shukla
7. Sri Subir Kumar
8. Sri Amit Kumar Sirohi
9. Km. Nitu Joshi
10. Km. Sujata Singh
11. Sri Shahanshah Mohd. Dilber Danish
12. Sri Srikant Pandey
13. Sri Rakesh Kumar Misra
14. Sri Bindhyachal Singh
15. Km. Rama Pandey
16. Sri Manish Misra
17. Smt. Neena Aggarwal
18. Sri Brijendra Singh
19. Sri Kanwar Amninder Singh
20. Sri Bharat Bhushan Pandey
21. Sri Arvind Kumar
22. Sri Varun Kumar
23. Sri Sayan Singh
24. Km. Monika Mittal
25. Km. Neelam
26. Rajeev Kumar
27. Km. Anjushree Juyal
28. Km. Pritu Rani
29. Sri Arshad Jamil

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30. Sri Sujeet Kumar
31. Sri Mohammad Sultan
32. Sri Mahesh Chandra Kaushiwa
33. Km. Shadab Bano
34. Sri Naseem Ahmad
35. Abdul Qayyum,
36. Sri Mithilesh Jha
37. Sri Seash Chandra
38. Sri Om Kumar
39. Sri Sanjeev Kumar
40. Km. Archana Sagar
41. Km. Kusum
42. Sri Nandan Singh

By Order of the Court


(Prafulla C. Pant)
Registrar General.

No. 493 / XVII-34 / Admin. -A- / 2004 Dated: Nainital: March 15, 2004.

Copy forwarded for information and necessary action to:

1. Sachiv, Uttaranchal Shasan, Nyaya Vibhag, Dehradun.
2. All the District & Sessions Judges, Uttaranchal.
3. Director, Printing and Stationary, Roorkee, Uttaranchal for publication of the Notification in the next issue of Gazette of Uttaranchal.
4. Additional Registrar of the Court.
5. P.P.S. to Hon'ble the Chief Justice.
6. P.S. to Hon'ble Judges of this Court with the request to place the Notification for kind perusal of Hon'ble Judges.
7. P.S. to Registrar General.
8. Section Officer Admin. A of this Court.
9. Guard File/Assistant Concerned.


Addl. Registrar.